

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 655 of 2002@@
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Rabindra Nath Ghosal ...Appellant(s)

vs.

University of Calcutta & Ors. ...Respondent(s)

(With prayer for interim relief and office report)

Date :03/09/2002 The appeal(s)/matter(s) was/were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAİK
HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE S.N. VARIAVA

For Appellant (s) Mr. Jaideep Gupta, Sr. Adv.
Mr. Siddharth Bhatnagar, Mr. Nirmal Dube,
Mrs. Indra Sawhney, ADvs.

For Respondent (s) Mr. L. Nageswara Rao, Sr. Adv.
Mr. Pijush K. Roy, Adv.
Mr. Ratan Choudhary, Adv.
Mr. KC Sudarshan, Mr. Jananth Muth Raj, Adv.

UPON hearing counsel, the Court passed the following
O R D E R

.....L.....I.....J
.SP2

After hearing the learned counsel for the parties for about half an hour, the Court reserved its judgment.

.SP1

(J.S. Rawat)
Court Master

(Suneet Bala Sharma)
Assistant Registrar